

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 204 OF 2016 &
IA NO. 433 OF 2016**

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Aravali Power Company Pvt. Ltd. Appellant (s)
Vs.
Haryana Power Purchase Centre & Ors.Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for CERC
Mr. Anshumaan Bahadur for
Ms. Ranjana Roy for R.2
Mr. R.B. Sharma for R.3

ORDER

Shri I.J. Kapoor, Technical Member, had worked as Chairman in the Aravali Power Company Private Limited/Appellant for some years.

In case any of the Advocates have any objection in taking up this matter before this Bench, this matter can be posted before the other Bench as soon as the Judicial Member joins this Tribunal. Learned counsel are requested to take instructions from the clients and make a statement on the next date of hearing.

List the matter on **15.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**